

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE
WP No. 38674 of 2026

CNR No.: MPH020372362026

(GOPAL JOSHI Vs THE CHIEF SECRETARY, GOVERNMENT OF MADHYA PRADESH AND OTHERS)

Dated : 08-10-2026

Mr. Gopal Joshi, petitioner-in-person is present.

Mr. Pradyumna Kibe, counsel for the respondent/State.

Issue notice to the respondents on payment of process-fee within seven working days by speed post with due acknowledgement, returnable within four weeks.

List after four weeks.

(SUBODH ABHYANKAR)
JUDGE

(JAI KUMAR PILLAI)
JUDGE

Arun/-